NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P.No.471/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th September 2017, 10.30 A.M.

Name	of the Company	Haldia Energy Limited		
Under Section		621A/441		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. ABJUN PLITZ Applicant Agjun Pitte FCA054822

ORDER

Ld. Pr. CA for the petitioner is present.

Heard. Reserved for order.

sd/-(Jinan K.R.) Member (J)

SUL (Vijai Pratap Singh) Member (J)

